

**Central Administrative Tribunal
Principal Bench**

**CP No. 9/2017
in
OA No.291/2014**

New Delhi, this the 27th day of February, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

B.S.Chahalia,
Group 'A', Aged 67 years,
S/o Sh. Hari Ram,
R/o B-92, 2nd floor,
Near Mata Mandir,
Arjun Nagar, Delhi-110029.

...Applicant

(By Advocate: Sh. Arun Nischal for Sh. Asish Nischal)

Versus

1. Sh. Bhanu Pratap Sharma,
Secretary,
Ministry of Personnel, Public
Grievances & Pensions,
Department of Personnel & Training,
North Block,
New Delhi-110001.
2. Sh. Amarjeet Sinha,
Secretary,
Ministry of Rural Development,
Krishi Bhawan,
New Delhi-110001.

...Respondents

(By Advocate : Sh. Rajeev Kumar)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Learned counsel for the parties have jointly reported that the orders of this Tribunal have been complied with. Contempt Petition

is rendered infructuous. Proceedings are dropped. Notices issued to the alleged contemnors stand discharged.

(V.N. Gaur)
Member (A)

(Justice Permod Kohli)
Chairman

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